

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 12 of 2020

In the matter of:

IFGL Refractories Ltd.

....Appellant

Vs.

Agarwal Structure Mills (P) Ltd.

...Respondent

Present

For Appellant: Mr. Pradhuman Gohil & Ms. Ranu Purohit, Advocates.

For Respondent: Mr. Gaurav Gupta & Mr. Swastik Dalai, Advocates.

ORDER

03.03.2020: Mr. Swastik Dalai, the Learned Counsel appearing for the Respondent informs that the Senior Counsel for the Respondent is inconvenienced to appear today. Hence at request the matter is adjourned to **24th March, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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